

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7421/2007

(From the judgement and order dated 19/10/2006 in WP No. 7229/2002 of The HIGH COURT OF Allahabad AT LUCKNOW)

M/S BADRI KEDAR PAPER PVT.LTD.

Petitioner(s)

VERSUS

U.P.ELECTRICITY REGULATORY COMMN.& ORS.
(With prayer for interim relief and office report)
(For final disposal)

Respondent(s)

Date: 04/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPHFor Petitioner(s) Mr.Ankur Saigal, Adv.
Ms. Bina Gupta, Adv.
Mr. Gaurav Singh, Adv.For Respondent(s) Mr. Suresh Chandra Tripathy,Adv.
Mr. Pradeep Misra ,AdvUPON hearing counsel the Court made the following
ORDER

List on 5.11.2008 as part-heard.

[Meenu Sethi]
A.R.-cum -P.S.[Pushap Lata Bhardwaj]
Court Master